## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Dated: This the 10th day of OCTOBER 2006.

Contempt Application No. 173 of 2005

IN

Original Application No. 622 of 1995.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman Hon'ble Mr. P.K. Chatterji, Member-A

Raghubir Singh, S/o Sri Fakkat Singh, Retired Senior Aduitor A/c No. 8310313, PAO, (o.r.s.) B.E.G. and C Rurkee.

. . . Applicant

By Adv: Sri R.P. Mishra

## VERSUS

Sri U.K. Sahni at present posted as Controller of Defence Account (C.D.A.) Army Meerut Cantt., District Meerut.

. . . . Respondents

By Adv: Sri S. Srivastava

## ORDER Hon'ble Mr. Justice Khem Karan, VC

Sri S. Singh appearing on behalf of the respondent has stated that he has filed reply stating that order of this Tribunal have already been complied with. He submits that even the applicant Raghuveer Singh has given in writing about the compliance and copy of his mandwriting has been annexed to the reply. None appears for the applicant to dispute the factum of compliance as stated in the reply.

So the Contempt proceedings are dropped.
 Notice issued is discharged.

Member (A)

Vice-Chairman